# Affidavit to be Furnished by the candidate along-with Nomination Paper Before the Returning Officer

	( f the Meure )
	( name of the House )
From 068 BARARI	Constituency ( Name of the Constituency )
Bibhash Chandra thouthoryon/da	yether/wise of Kate Railhand Chowlany
Aged 6/ years resident of Willage	Mohana Chand Pur, Kundi Tole
Co. Jotram ron Ps. Barrari A.	hu KATIHAR (mention full postal address)
a candidates at the under Election, do hereby s (strike out whichever is not applicable)	olemnly affirm and state on oath as under :-
(d) Lam a condidate set up by A . J	P / Name of the political partu/am contacting

- (2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number ( PAN)	the financial year for which the last Income-tax return has been filed	Total income shown in income tax Return ( in Rupees)
1.	Self 1. Bibback Chand Choudhays 75 Shane 2. Bibbash Chand Choudhaysland	AAFHB 9990 F	F/y 2010-11 F/y 2010-11	R8.165530.00
2.	Spouse: Lanni Devi	AJERD 2862 N	F/y 2010-11	Rs. 194580.00
3.	Dependent-1 Kunal Priyadanshi	AQCPP 7236 P	f/y 2010-11	Rt. 164980.00
4.	Depondent -2 Mrinal Prixadarahi	BDK19 8422 M	6 -	
5.	Dependent-3 Rahul Prizadaroli		-	-

## (3) The following case(s) is/are pending against me in which cognizance has been taken by the court :-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	\.
(p)	Name of the court, Case No. and Date of order taking cognizance:	
(c)	Details of Appeal(s)/ Application(s) for revision (if any) filed against the above order(s).	

### (4) Cases in which I have been convicted by a court of law (other those referred to in Form 26):-

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	
(b)	Name of the Court(s) Case No. and Date(s) of order (s)	
(c)	Punishment imposed	

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- (5) That I give herein below the details of the assets ( movable and immovable etc). of myself. my spouse and all dependents:-
  - Details of movable assets :-(Note):

1. Assets in joint name indicating the extent of joint ownership will also have to be given.

In case of deposit/Investment, the details including Serial Number, Amount, Date of deposit, the, Scheme, Name of Bank/Institution and Branch are to be given.

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent, here means a person, substantially dependent on the income of the candidate

5. Details including amount is to be given separately in respect of each investment.

Sr No.	Description	Self	Spouse Lanni Devi	Dependant -1 kunsi fiyadadi	Depen dant-2 Mind fil/odayli	Depen dant-3 Kalal Kiyadayski
(i)	Cash in hand 1. Bibhash Chandeh. (Ind) 2. Bibhash Chand Ch. (HUF)	And the second second	Rs. 182500/	\$8, 205200/_	-	-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non-Banking Financial Companies and Cooperative societies and the amount in each such deposit.	S. B ACCOUNTS; SB1, Billion V. Mandal, flather 953,73 UBGB, LTE, 502, 8220,00 SB1, Salvatil 1741-10 SB1, bullyafilan 45973.00 HUF UBGB, LTE. BZL. Cr. S151/		SBACCOUNTS UBGBETT: B=6. tr. 2202/ CBI, HARONG- and Re. 42734. Days with Solvan India ETT. Re. 75000/	SB ACCOUNT SBI DRING EAT. RE. 1073/	SBACCOUNTSBIJEMO
(iii)	Details of investment in Bonds Debentures/share and units in companies/Mutual Funds and other and the amount.	a line in	-	-		-
(iv)	Details of investment in NSS Postal Savings, Insurance Policies and investment in any Financial Instrument in Post Office or Insurance Company and the amount.	1. Policy No. 5233831 14; Annual Promium Rr. 192901. (Paid by me)	1. Pelicy No. 5233 83178 Annual facm. Ro. 14327/ (faid by me) 2. Folicy No. 5204659 Annual famon Kr. 1270-co (faid by her.)	50391: Annual	Policy No. 52450 365/Amount Rem. Be. 12439/- (Paid byme)	Politymo. Selsoo 723; Amural Rem. Le. 12420/- (laid byme)
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc, and other receivables from debtors and the amount.	_	-	-	-	-
(vi)	Motor/Vehicles/Aircrafts/Yachts /Ships (details of Make, Regis- tration No. etc, Year of pur- chase and amount)	1. Balezo No. BR 1 AC 0007 d. 17.09.06 81. 575282 2. Ihnova No. BR 39H 0007 41. 27.12.11 82.1084069	-	Bajaj Pulter' BR-39 E 1053 dr. 23.10.10 Rr. 67000/-	-	-
(vii)	Jewellery bullion and valuable thing ( give details of weight and value)	1. ho jams. Bold cona- ment-s led. at the time of Marriage in the Year 1981 C. V. Rs. 1558206	1, 200grms. Gold Ornamonts CV. Ks. S19400/ 2. loogrms. Goldom- amonts C. V. Ks. 25900/- 3. Silver ornamonts C. V. Rs. 29000/-	CV 20800/. 2.125gma 4814 ornaments c.V. 8r. 325cm/ autimustraniage 3. 10 Silva. Coins	1. 88mme hold ornaments C.V. 20800/- 8 10 Silver Coins Red et the time of manings C.V. 9000/-	1. 8 fms. held crnaments c.v. Rs. 2000/ 6. 10 silve. loin Kcd. attaction 17 marriage. C.v. Br. 9000/

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	Any other assets, suc values of claims/inter						
(X)	Gross Total value	HUF :	86.1994522-73 86.1439.51-00				
	(Except Volue of LIC)	TOTAL:	84. 2138 473,73	973179.00	756 840 . 00	30873.00	29891.00

B. Details of Immovable assets :-

(Note 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

Each land or building or apartment should be mentioned separately in this format). Sr Description Self Spouse Dependant-1 Dependant-2 Dependant-3 Harind Rivade of hi Kakel Fored free h kuna Priyada dahi Laami Jeri No. INDS Agricultural Land (i) Situated at Marya sahpur Location(s) Water of manya Johnson Survey number(s) Area ( Total measurement in 10: 7 A. 41 decimal acres) MUE: 26 A. 23 decimal IND: Whether inherited property ped- or a ft from Relative (Yes or No) Red enflotition of fatheole (HUF) Date of purchase in case of Red by way It wift self acquired property HUE! Ked on Bakkin of father HUF Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market C.Y RS. 1876200/ value. HUF : R8, 5015 700/ IND: (1) Jagaryathpur Sandk Non Agricultural Land (ii) Marya: Hamsheli (a) mande: Saitgani, benit. Location(s) 1. s. Dandkhora Survey number(s) katihar. HUE: (1) Mauja: Duagapur H.Mks, ktr. IND: (1) 19 decimal Area (total measurement in 17 decimal sq. ft.) Hues t decimal (1/2 shared) IND (I) No. Whether inherited property HVE HO NO NO (Yes or No) IND (1) dr. 26 . 14 . 04. Date of purchase in case of dt.16.12.06 self acquired property 1ND: () Kd. 102000/-Cost of Land (in case of purc-82.47200/hase) at the time of purchase (1) Any investment on the land by way of development, construction etc IND! ( 950000/ (NA) Approximate current market 18.91800/-(1) IScoon /- (AN) value E.V. O E. 848100/4 (APR.) C-W HUES Commercial Building (iii) Building on Land at-Manja: Diagapus Hew Ntt. btr. as abone montimed (including apartments) - Location(s) Survey number(s) Built up Area (Total 1500 Sqr. ft. Measurement in sq.ft)

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4 (HUF RS. 7363800/ IND RS. 6997200/)

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each items). Dependant-3 Dependant-2 Dependant-1 Spouse(s) Self Description Sr No. IND: HELMON TOWNS kec Loan from Loan or dues to Bank/Financial (i) Ktr. R. 1861100/ SB1, Sakraili Institution(s) Kcc Lean tom R8. 292797/ Name of Bank or FI. Amount outstanding RE. 287363/-Nature of Loan Loan or dues to any IND: Car Loan from individuals/ Entity other than Vilar Vidhan Sabha, Patna mentioned in (i) above. Name (s) Amount outstanding R8-624000/-Nature of loan

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	Any other liability	-	-	2 34	-	4
	Grand total of liabilities	2972463.00	-	292797.00	_	-
i)	Government Due :			7		
	Dues to departments dealing with government accommodation	-	-	-11	-	-
	Dues to departments dealing with supply of water]	-	_	-	_	_
	Dues to departments dealing with supply of electricity	_	_	_	_	_
	Dues to departments dealing with supply of Telephone/Mobile	-	-	_	-	-
	Dues to departments dealing with government transport (including aircraft and helicopters			-	-	-
	Income Tax Dues		-	-	-	-
	Wealth Tax Dues			_	-	-
	Service tax Dues	-	-		_	-
	Municipal/Property Tax Dues	-	_		_	-
	Sales Tax Dues		Let		-	_
	Any other dues	10 to			_	_
	Grand total of all Govt. dues	_	_		_	

Details of profession or occupation:

a. Self ... M.L.A b. Spouse Budineds ...

(8) My educational qualification is as under : M.A., LLB

(Give details of highest School/University education with full form of the certificate/diploma/degree course) ( Name of the School/College/University and the year in which the course was completed )

#### ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

1.	Name of the candidate	Biblash Rhanom Showshing
2.	Full Postal Address	Vill- Mohana Chand Oto Por P.O. Jotramran Kundi Tola P.S. Barari Ant - Kaliter
3.	Number and Name of the constituency and state	68, BARARI
4,	Name of the Political party which set up the candidate ( otherwise write 'Independent' )	B. S. P.
	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	No 12.

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7314 01			1.44.14.1	101.1 Televisia 1	Total Income as on		
(a)							
(b) Spouse ATEPD 2862 N		2862 N	F/y 2010-11	Ay 2011-12	ks. 194580.00		
(c)	Dependents  1. Kunal friyadarshi  2. Mrinal friyadarshi  3. Rahul friyadarshi	AQC117236P BDKPF8412 M	F/y 2010-11 -	A/y 2011-12	Rs. 164980 - -	- 00	
	Detai	ls of Assets and Lia	bilities in r	upees :-			
D	escription	Self	Spouse	Dependent-1	Dependent-II	Dependent -III	
Moveable IN1		Moveable IND: R8.1994s Asset ( Total value ) Huf: R8.1994s	eable iND: R.S.1994[22-73 et ( Total value ) HUF: Rs. 143951-00		RE. 7456 840/_	6,36873/_	Es. 29891/-
Immovable Asset							
1)	Purchase Price and Development Cost of Immovable Property ( Total Value )	HUF: K.8	-	gr. 158200/-	-	-	
ii)	Approximate Current Market Price of Asset ( Total Value )	IND:Rs. 6997200/-		Sp. 202800/.	-	-	
	Liabilities						
	(i) Government dues ( Total )	-	-	-			
	(ii) Loans from Bank Financial Institutions and others ( Total)	Rs. 2992463/_		Rs. 292797	-		
Hi							
	(a) (b) (c) NA A ii)	the court(s) have taken PAN OF  (a) Candidate 1. 8.8.2 (No.) AAFRE  (b) Spouse Loamidari ATEPI  (c) Dependents 1. Kunal frivadorshi 2. Mrihal frivadorshi 3. Rehul frivadorshi Detai  Description Moveable Asset (Total value)  Immovable Asset  (i) Purchase Price and Development Cost of Immovable Property (Total Value)  ii) Approximate Current Market Price of Asset (Total Value)  Liabilities  (i) Government dues (Total)  (ii) Loans from Bank Financial Institutions and others (Total)  Highest educational qua	(a) Candidate 1. 8.8.c (Ind) 2.8.8.c (HVF) AAFHB 3970 F  (b) Spouse Laxmidtwi ATEPD 2862 N  (c) Dependents 1. Kunal Frivadarzki A&cff7236 P 2. Mrinal Frivadarzki BDKPF8422 M 3. Rehul Frivadarzki 3. Rehul Frivadarzki HUF: R. 1394122-73  Immovable Asset (Total value)  Immovable Asset Asset  (i) Purchase Price and Development Cost of Immovable Property (Total Value)  III) Approximate Current Market Price of Asset (Total Value)  III) Approximate Current Market Price of Asset (Total Value)  Liabilities  (i) Government dues (Total)  (ii) Loans from Bank Financial Institutions  R. 2772463/	the court(s) have taken cognizance  PAN OF  (a) Candidate (b) Section (b) Spouse (c) Dependents: (c) Dependents: (d) Kunal frivadorshi (e) Dependents: (e) Dependents: (f) Kunal frivadorshi (g) Dependents: (g) Purchase frivadorshi (g) Dependents: (g) Depe	the court(s) have taken cognizance  PAN OF  (a) Candidate (1.6. Set (14d)) ADFFC 43 % 6.D (17d) AFHB 9970 F (7y 2010-11 A/y 2011-12) F/y 2010-11 A/y 2011-12.  (b) Spouse Laxmidwi ADFPD 2862 N (7y 2010-11 A/y 2011-12) F/y 2010-11 A/y 2011-12.  (c) Dependents: 1. Kunal friyadarshi A&c ff 7236 F (7y 2010-11 A/y 2011-12) F/y 2010-11 A/y 2011-12.  Details of Assets and Liabilities in rupees: -  Description Self Spouse Dependent-1  Moveable Asset ( Total value ) Huf: ft. H3931-20 F/y 2010-11 A/y 2011-12.  Immovable Asset ( Total value ) Huf: ft. H3931-20 F/y 2010-11 A/y 2011-12.  Immovable Asset ( Total value ) Huf: ft. H3931-20 F/y 2010-11 A/y 2011-12.  Immovable Asset ( Total value ) Huf: ft. H3931-20 F/y 2010-11 A/y 2011-12.  In Purchase Price and Development Cost of Immovable Property ( Total Value ) Huf: ft. Huf	the court(s) have taken cognizance  PAN OF  Yes for which last Income Tax Return filed  (a) Candidate 1. 6. 8. C. (HVE) AAFHB 9970 F  (b) Spouse 1. Kanal friyadarsh 2. McCff7236 P 2. Mrhal friyadarsh 3. Rehul friyadarsh 3. Rehul friyadarsh 4. C. (HTC) Assets and Liabilities in rupees:  Description  Moveable Asset (Total value)  IMD: R.S. 1994522-73 HUF: R.S. 143951-00 R.S. 773177 R.S. 756 840/- HUF: R.S  (I) Approximate Current Market Price of Asset (Total Value)  Liabilities  (i) Government dues (Total)  (ii) Loans from Bank Financial Institutions and others (Total)  Highest educational qualification:	

#### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that

(a)	there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above. I, my spouse, or my dependents do not have any asset or liability other than those mentioned in items 5 and	6
(4)	above.	

Verified. at	this the	day of	13
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Bibbash Shankon Lholmy DEPONENT 16/5/13